

C.C. 51/94
in
O.A. 42/93.

21-4-99

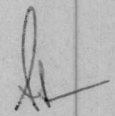
Hon'ble Mr. S. Dayal A.M.
Hon'ble Mr. S.L. Jain J.M.

None for the applicant. The application was filed on 2-3-94 praying for punishment to Opp. parties for deliberate disobedience of the order of the Tribunal passed in O.A. 1831/ and other 17 O.As. covered by the same order in which direction was given to frame schemes for absorption and regularization and appointment of employees.

None has appeared for the applicant after the application for contempt was filed. After a passage of five years we do not consider it proper to issue notice in this case.

The application is therefore disallowed and the case consigned to records

Sd/-
J.M.


A.M.